NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAL**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 28/07/2017 AT 10.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/4/ (IB)/2017

NAME OF THE PETITIONER(S)

: CMI ENERGY INDIA PVT LTD

NAME OF THE RESPONDENT(S)

: EASUN REYOLLE LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

Respondent

S. Eloumbhonalhi Respondent S. E.

J. Dev Ettelhar

For Mls. Shrakuman + Counsel for peterboner =

ORDER

Mr. J. Dev Eshwaar, Counsel for Petitioner present. Ms. S. Elammavalli, Counsel for Respondent present. Counsel for Respondent filed counter. Counsel for Petitioner prayed time for making his submission to the counter. At request, time is enlarged. Put up on 31.07.2017 at 10.30 A.M.

> (K. ANANTHA PADMANABHASWAMY) MEMBER (JUDICIAL)